

DIVISION BENCH
COURT - II

O-237

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/212(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	BISWANATH DUTTA VS SQUAREM ELECTRA PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Arundhati Burman Roy, Adv.] For the Respondent

Mr. A. Sinha, Adv.

Ms. S. More, Adv.

ORDER

1. Learned Counsel for the Respondent present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List this matter **on 18.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**